COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 109 of 2016

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Cauvery Hydro Energy Ltd. Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Nikhil Majithia

Counsel for the Respondent(s) : Mr. Srishti Govil for R.1 & 2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>30.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/tpd